

(c) how much amount has been spent by the Government on this case so far?

**The Deputy Minister of Home Affairs ( Shri Datar ) :** (a) and (b). The Proceedings under the Public Servants' Enquiries Act commenced on the 3rd March 1953 and ended with the officer's dismissal on the 17th September, 1953.

(c) The expenditure incurred for the proceedings under the Act referred to was Rs. 6,395-9-0.

The proceedings under the Public Servants' Enquiries Act was followed by Criminal prosecution. Shri Venkataraman has been convicted by the District Judge, and the conviction was upheld but the sentence enhanced by the Punjab High Court. His appeal to the Supreme Court is now pending. As the Criminal proceedings are not yet complete, the total expenditure in this respect cannot be calculated.

#### Private Schools' Management

**59. Dr. Ram Subhag Singh :** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have made certain suggestions to State Governments for improving the management of Private Schools in India; and

(b) if so, what are main features thereof?

**The Parliamentary Secretary to the Minister of Education ( Dr. M. M. Das ) :** (a) Yes.

(b) A copy of D. O. letter No. D. 6200/54-D.6 dated 1-10-54 issued to the State Governments on the subject is attached [ See Appendix I, annexure No. 40].

#### N. C. C.

**60. Shri Sivamurthi Swami :** Will the Minister of Defence be pleased to state:

(a) the number of N.C.C. Camps which have been organised this year;

(b) the total number of trainees who have taken part in them and the amount of money spent on them;

(c) the nature of Socio-economic activities performed in each State, camp-wise;

(d) the expenditure met by the Government (campwise); and

(e) whether Government propose to continue this scheme in future?

**The Minister of Defence Organisation ( Shri Tyagi ) :** (a) 19.

(b) 9115. Rs. 5,64,974/-.

(c) and (d). A statement is laid on the Table of the House. [See Appendix I, annexure No. 41].

(e) Yes.

#### Youth Hostels

**61. Shri Bibhuti Mishra :** Will the Minister of Education be pleased to state whether Government have given any aid to the Youth Hostel which was recently established near the Qutab Minar, Delhi?

**The Parliamentary Secretary to the Minister of Education ( Dr. M. M. Das ) :** A grant of Rs. 4,620/- was sanctioned in 1953-54.

#### Lignite

**62. Shri Subodh Hesda :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a large deposit of Lignite has been found in some parts of Lakhpat Taluka of the Western Kutch;

(b) whether Government have made a complete survey of this area; and

(c) whether other minerals like China Clay, Gypsum, Bauxite and Coal are also available in this Taluka?

**The Minister of Natural Resources ( Shri K. D. Malaviya ) :** (a) to (c). A statement giving the required information is attached. [See Appendix I, annexure No. 42].

#### Scheduled Castes and Scheduled Tribes

**63. { Shri Nanadas:  
Shri Gopala Rao:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Deputy Minister recently went on a tour of South India to examine the conditions of Scheduled Castes and Scheduled Tribes in the area; and

(b) whether any schemes for their improvement have been worked out as a result of his tour?